| Station | Number of Officers |
| :---: | :---: |
| Washington | 1 |
| Los Angeles | 1 |
| London | 19 |
| Manchester | 3 |
| Amsterdam | 1 |
| Copenhagen | 1 |
| Frankfurt | 6 |
| Rome | 5 |
| Milan | 1 |
| Paris | 3 |
| Brusscl | 2 |
| Prague | 1 |
| Johannesburg | 1 |
| Dar-es-Salaam | 3 |
| Nairobi | 3 |
| Lagos | 2 |
| Lusaka | 2 |
| Entebbe | 1 |
| Mauritius | 1 |
| Dubai | 14 |
| Abu dhabi | 6 |
| Bahrain | 4 |
| Dhahran | 7 |
| Doha * | 5 |
| Jeddah | 5 |
| Kuwait | 4 |
| Muscat | 5 |
| Riyadh | 3 |
| Hong Kong | 5 |
| Bangkok | 4 |
| Osaka | 2 |
| Tokyo | 3 |
| Jakarta | 1 |
| Kuala Lumpur | 2 |
| Singapore | 9 |
| Sydney | 2 |
| Auckland | 1 |
| Moscow | 3 |
| Tel Aviv | 1 |

## Wetlcasing of aircraft from Aeroflot

1709. SHRI RAHASBIHARI BARIK: Will the Minister of CIVIL AVIATION be pleased to state:
(a) whether the Aircraft operating on Delhi/Moscow/Delhi sector has been taken on wet lease from Aeroflot;
(b) if so, the details of the lease deed thereof;
(c) whether the flight purser and two Air Hostesses for the above sector have to come to Delhi for their assignment;
(d) if so, the expenditure incurred by the "A.I. on them;
(e) the reasons for not utilising the services of the originating/terminating stations crew members; and
(f) the steps taken by the Government in this regard?
THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) and (b) Air India has taken IL-62 M aircraft capacity on wetlease from Aerof-lot for its once weekly operations on the sector Delhi/Moscow/Delhi. The lease charges are USD 5,000/- per flying hour. The lease agreement is valid upto October 31, 1999.
(c) to (f) As per lease agreement, the leased aircraft is served by five or six cockpit crew and five cabin crew of the lessor. In addition, Air India provides one flight purser and two airhostesses who are based in Delhi. Hence no additional expenditure is incurred on their transportation.

## उत्तर प्रदेश में नए विमानपत्तनों को निर्माण

1710. श्री मुनव्वर हसन : क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:
(क) अगले पांच वर्षो के दौरान उत्तर प्रदेश मे किन-किन जिलों और सथानों पर विमानपत्तनों का निर्माण किए जाने का विचार है;
(ख) क्या सरकार कैराना, मुजफ्फरनगर में विमानपत्तनों का निर्माण करने का विचार रखती हैं;
(ग) यदि हां, तो कब तक, और
(घ) यदि नहीं तो उसके क्या कारण हैं?
नागर विमानन मंत्री (श्री अनंत कुमार) : (क) भारतीय विमानपत्तन प्राधिकरण की अगले पांच वर्षो के दौरान उत्तर प्रदेश में नए विमानपत्तनों के निर्माण की कोई योजना नहीं हैं।
(ख) जी, नहीं।
(ग) और (घ) प्रश्न नहीं उठते।
